

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

03.12.2012

CP 59/2012 (OA No. 429/2010)

Mr. P.N. Jatti, Counsel for applicant.

Mr. Mukesh Agarwal, Counsel for respondents.

Order passed by this Tribunal dated 26.09.2011 in OA No. 429/2010 has been fully complied with, which has not been opposed by the learned counsel for the applicant. The copy of the compliance report is taken on record.

Consequently, the present Contempt Petition stands dismissed. Notices issued to the respondents are hereby discharged.

Anil Kumar
(Anil Kumar)

Member (A)

K.S.Rathore
(Justice K.S.Rathore)
Member (J)

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